

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO.927  
TO BE ANSWERED ON 9<sup>TH</sup> FEBRUARY, 2021**

**RATES OF PAYMENT MADE BY INSURANCE COMPANIES TO HOSPITALS  
UNDER AYUSHMAN BHARAT**

**927 # DR. KIRODI LAL MEENA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the rates of payment made by insurance companies to hospitals for the 1350 types of treatments under "Ayushman Bharat" scheme
- (b) whether there is a conflict between Government and hospitals regarding the rates of payments made by the insurance companies to the hospitals and
- (c) if so, the steps taken by Government, in this regard?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): AB-PMJAY has three modes of implementation viz. Trust mode, Insurance mode and Mixed mode. States/UTs implementing PMJAY in Insurance/Mixed mode make payment to the hospitals through insurance companies based on package rate, details of which are available at <https://pmjay.gov.in/hospital/hbc>.

At the time of launch of the scheme, 1393 benefit packages alongwith rates were put in place for usage of empaneled hospitals for providing treatment to the beneficiaries. These rates were decided as per the recommendations of a Committee headed by Director General of Health Services, Government of India and peer reviewed by NITI Aayog. The recommendations of the committee were based on a series of consultations with various stakeholders including medical professionals, AIIMS, hospitals' associations, industry bodies, etc.

After the launch of the scheme, feedback from various stakeholders on different aspects of AB-PMJAY including Health Benefit Packages was received. Accordingly, an exercise to rationalize the benefit packages was undertaken. Specialist Committees were set up to provide their inputs and consultation meetings were conducted with subject experts for rationalization of Health Benefit Packages. With the approval of Governing Board of National Health Authority, the rationalized HBPs have been launched as HBP 2.0. 19 States/UTs have implemented HBP 2.0.

Empaneled hospitals are incentivized for accreditation. 10% incentive is being provided to the hospitals with entry level NABH accreditation and 15% for NABH full accreditation. Hospitals which are imparting Post-Graduate education are also incentivized at the rate of 10% over and above the base rate of HBP packaged master rates.